

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS/BENEFICIAL OWNERS OF FUTURISTIC SECURITIES LIMITED

Regd. Office: Office No.9, Jolly Bhavan No.1, 10, New Marine Lines, Mumbai – 400 020

This Public Announcement is in continuation to the original public announcement issued on 17/10/2005 in terms of the Securities & Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("**the Regulations**") behalf of Shri Anand Kumar Thirani ("**Acquirer**"). This Announcement is issued pursuant to changes/amendments as advised by SEBI vide their letter no. CFD/DCR/TO/AT/57279/06 dated 09/01/2006 and should be read in conjunction with the original Public Announcement and the Letter of Offer to be sent to the equity shareholders of Futuristic Securities Limited. ("**The Target Company/FSL**")

Equity Shareholders of FSL are requested to note following changes in the original Public Announcement dated 17/10/2005.

Activity	Original		Revised	
	Date	Day	Date	Day
Public Announcement	17/10/2005	Monday	17/10/2005	Monday
Specified Date	14/11/2005	Monday	14/11/2005	Monday
Last date for a competitive bid	06/11/2005	Sunday	06/11/2005	Sunday
Date by which the Letter of Offer will be despatched to the shareholders	30/11/2005	Wednesday	19/01/2006	Thursday
Offer Opening Date	10/12/2005	Saturday	23/01/2006	Monday
Last date for revising the offer price/ number of shares	19/12/2005	Monday	31/01/2006	Tuesday
Last date for withdrawal of acceptance by Shareholders	23/12/2005	Friday	06/02/2006	Monday
Offer Closing Date	29/12/2005	Thursday	11/02/2006	Saturday
Return of shares certificate(s) / demat delivery instruction for the rejected Shares will be despatched/ issued.	12/01/2006	Thursday	25/02/2006	Saturday

Acquirer accepts full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public announcement will also be available on SEBI's website i.e. www.sebi.gov.in. The Letter of Offer, Form of Acceptance cum Acknowledgement and Form of Withdrawal will also be available on SEBI's website.

Issued by Manager to the Offer on behalf of the Acquirer

KEYNOTE

CORPORATE SERVICES LIMITED

307, Regent Chambers, Nariman Point, Mumbai-400 021.

Tel: (022) 22025230 Fax: (022) 22835467 E-mail: mbd@keynoteindia.net

SEBI Regn: INM000003606 AMBI Regn No.: AMBI/040

Name of the Contact Person: Ms. Kavita Nachnani

Place: Mumbai

Date : 12/01/2006